

Government of India
Ministry of Social Justice & Empowerment
Department of Empowerment of Persons with Disabilities (Divyangjan)

Rajya Sabha

Unstarred Question No.1716
To be answered on 27.12.2018

DEVELOPMENT OF AUTISTIC CHILDREN

1716: SHRI SANJAY SETH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) what measures have been taken for the education and mental development of children affected with autism;
- (b) whether there are any special institutions run by Government specifically for children affected with autism;
- (c) whether there are care institutions/assisted living centers for such children and the provisions for sustenance allowance to their legal guardians; and
- (d) If so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHANPAL GURJAR)

- (a) : The National Trust for the welfare of persons with Autism, Cerebral Palsy, Mental Retardation & Multiple Disabilities is implementing an early intervention and school readiness scheme named 'Disha' for education and mental development of children affected with Autism. The Scheme has provisions for setting up of early intervention centres in selected registered organization centres of the National Trust. Training on early intervention and school readiness programme is given to children of 0 to 10 years age group. Parents of these children are also trained to carry out these activities at home.
- (b) : The National Trust implements Disha (early intervention and school readiness) Scheme through its registered organizations at 58 places in the country.
- (c) to (d): The National Trust, through its registered organizations, implements a respite care residential scheme named 'Samarth' for such children at 20 places in the country. List of Samarth Centres is annexed. The objective of the scheme is to provide respite home for orphans, abandoned, destitute, families in crisis and also for Below Poverty Line (BPL) and Low Income Group (LIG) persons affected with autism. The scheme also aims at creating opportunities for family members to get respite time in order to fulfill other responsibilities. The scheme has provision for home facility for all age groups of Divyangjan covered under the National Trust Act. A Samarth Centre can accommodate upto 30 Divyangjan. There is, however, no provision for sustenance allowance to their legal guardians under any scheme of the National Trust.

ANNEXURE

Annexure referred in Rajya Sabha Unstarred Question No. 1716 for answer on
27.12.2018

List of Samarth Centres

S.No	NGO name	District	State
1	Shri Shri Utkarsh Samiti	Indore	Madhya Pradesh
2	Jivhala Society For The Mentally Handicapped	Solapur	Maharashtra
3	Rural Organisation for Social Elevation	Mayurbhanj	Odisha
4	Global Special School for the Mentally Challenged	Cuddalore	Tamil Nadu
5	Vidya Vikasini Opportunity School a unit of Vidya Vikasini Society	Coimbatore	Tamil Nadu
6	Special Friends	Medchal	Telangana
7	Viklang Kalyan Seva Sansthan	Siddharthnagar	Uttar Pradesh
8	Jan Chetna Sansthan	Allahabad	Uttar Pradesh
9	Sri Dakshinya Bhava Samithi	Guntur	Andhra Pradesh
10	UNNAYAK SEVA SAMITI	Raigarh	Chattisgarh
11	AADHAR FOUNDATION	Chhindwara	Madhya Pradesh
12	LIFE LINE SERVICE SOCIETY	Sagar	Madhya Pradesh
13	Navodit Gram Utthan Mahila Evam Bal Vikas Samiti	Hoshangabad	Madhya Pradesh
14	People Advance In Social Services (PASS)	Churachandpur	Manipur
15	Association for Social Help in Rural Area	Balangir	Odisha
16	Centre For Rehabilitation Services Research CRSR	Bhadrak	Odisha
17	NILACHAL SEVA PRATISTHAN	Puri	Odisha
18	St Judes School For Mentally challenged A Unit of Ecomwel Orthopaedic Centre	Salem	Tamil Nadu
19	KAILASHI MAHILA VIKAS SAMITI	Azamgarh	Uttar Pradesh
20	Sanchit Vikas Sansthan	Basti	Uttar Pradesh